are there which are running in colaboration with foreign countries in private and public sectors;

- (b) how much money is invested by each of these foreign collaborators in each of these fertilizer projects;
- (c) what is their installed capacity; and
- (d) the names of these fertilizer projects with the rate of production?

THE MINISTER OF STATE IN THE MINISTRY OF PETHOLEUM AND CHEMICALS (SHRI K. R. GANESH):
(a), (c) and (d). A statement giving particulars of fertilizer units having foreign equity participation is attached.

(b) The information is being collected and will be laid on the Table of the House.

Statement

Name of the factories	Installed capacity		Production	
	·		(foco tonnes)	
	Nitrogen	P 205	Nitrogen (April'74- Feb'75)	P205 (April' 74- Jan. 75)
A PUBLIC SECTOR				
Madras Fertilizers Limited	164	85	71 8	37.3
B. PRIVATE SECTOR				
1. New Central Jute Mills (Varanasi .	10		48	
2. E.I.D. Perry (Ennore)	16	10	901	7 3
3. Coromandal (Vizag)	8o	73	41 4	38 8
4. I.E.L (Kanpur)	200		177 4	
5. Zuari Agro Chemicals (Gea)	171		120 5	•
6. G.S.Γ.C. (Bareda)	216	50	150 4	21.6

Production of Oil in Bombay High

4708 SHRI H. N. MUKHERJEE-SHRI C. K. CHANDRAPPAN:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

- (a) whether the first phase of production of oil at Bombay High will go on in full swing in mid 1976;
- (b) whether Government have ensured that the required number of fixed platforms and other equipments will be made available in time;
 - (c) if so, broad features thereof;
 - (d) whether Government have made

all arrangements to reach the production target at one million tonnes per year in 1980; and

(e) what is the production in Bombay High at present?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI C. P MAJHI):
(a) to (e). At present there is no production of oil from the Bombay High structure. However, in the three wells drilled so far there, oil bearing horizons have been encountered and the production tests have shown good flow of oil. The fourth well at this structure is now under drilling. It is necessary to drill a few more wells to assess the production potential of the

structure, whereupon ONGC would be able to finalise its production programme therefrom. Meanwhile, ONGC is taking action to set up an intermediate stage of production during 1976-77 to produce oil from Bombay High at the rate of about one million tonnes per annum. To achieve its objectives, Commission is taking timely action for procuring necessary fixed platform; (s) and other equipments.

Import of Gentamycin Sulphate by certain Foreign Drug Firms

4709. SHRI K. S. CHAVDA; Will the Minister of PETROLEUM AND CHEMICALS be pleased to state.

- (a) what is the import of Gentamycin Sulphate by M/s. C. E. Fulford and M/s. Indian Schering for the manufacture of its formulations during the last three years;
- (b) whether proposals from Indian companies for the manufacture of Gentamycin formulations were rejected during the last three years and if so, the date of application, the firm and the reason for rejection:
- (c) what were the import content asked for by these Indian companies;and
- (d) whether Indian Schering and C. E. Fulford have been remitting huge amounts of foreign exchange without valid industrial licences, if so, why permission was not greated to Indian firm to enable them competition to the foreign giants?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI K. R. GANESII):
(a) Details of imports of Gentamycin Sulphate by M/s. Indian Schering

Limited and M/s. C. E. Fulford (India) Private Limited are as follows:—

S. No. Name of the company	Year	Quantity Imported Kgs.	Value (R. lakhs)
1. Indian Schering Ltd.	1972 1973 1974	6 93 21 · 39 32 · 36	13.92
2. C.E. Fulford (India) Pvt. Ltd.	1971-72 1972-73 1973-74	8 21 37	12.93

- (b) and (c). Details of proposals of Indian companies rejected during the last three years are given in the attached statement.
- (d) Details of remittance made by M/s C. E. Fulford (India) Private Limited and M/s. Indian Schering Limited during the last three years are given below—

S. No Name of the company	Year	Amount remitted (Rs. lakhs)
	·	
1. Indian Searing	1971-72	80
Ltd.	1972-73	3.9
	1973-74	3.95
2. C.E. Fulf: (1	1971-72	Nil
Pvt. LtJ.	1972-73	1 '52
	1973-71	0.75
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These companies have so far been operating in the non-organised sector. The question whether these companies are required to obtain a carrying on business licence is being examined.

On receiving representations from the Indian companies against rejection of Gentamyon Sulphate formulations; their cases are being sympathetically reviewed.